

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00499/2019

Thursday, this the 11th day of July, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

N.K. Suresh Babu, (Retired Senior Administrative Officer,
 All India Radio, New Delhi), Presently residing at TC No. 27/1086,
 Padippura House, Opp. Vanchiyoor Police Station,
 Thiruvananthapuram, Pin – 695 035. **Applicant**

(By Advocates : Mr. Jathin Das S. &
Mr. Sreekanth S. Nair)

V e r s u s

1. Union of India, represented by Secretary,
 Ministry of Information and Broadcasting,
 New Delhi – 110 003.
2. Prasar Bharati, R/b Director,
 Prasar Bharati House, Copernicus Marg, New Delhi – 110 001.
3. PAO (All India Radio), Akashvani Bhavan, Room No. 214,
 Parliament Street, New Delhi, Pin-110001. **Respondents**

(By Advocate : Mr. N. Anilkumar, SCGSC)

This application having been heard on 11.07.2019, the Tribunal on the
 same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard the learned counsel for the parties.

2. Learned counsel for the applicant seeks permission to withdraw the
 OA with liberty to approach again. Allowed.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach again, if any further grievance subsists.

No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

“SA”

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APPLICANT'S ANNEXURES

- Annexure A1** – True copy of office order bearing No. 279/2014-PPC dated 25.11.2014 issued by the Director (Admn), Prasar Bharati.
- Annexure A2** – True copy of office order bearing No. 196/2014-PPC dated 19.8.2014 issued by the Deputy Director (L&B), Prasar Bharati.
- Annexure A3** – True copy of pension payment order dated 19.9.2016 issued by the Pay and Accounts Officer, Central Pension Accounting Office, Government of India.
- Annexure A4** – True copy of letter dated 19.1.2017 revised basic pension intimation issued by the Pay and Accounts Officer to the Manager, State Bank of India, Centralized Pension Processing Centre, Chandini Chowk Branch Premises, New Delhi.

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-X-